

HIGH COURT OF SIKKIM
Record of proceedings

C.R.P. No. 03 of 2024

KUNDAN HYDRO (GANGTOK) PVT. LIMITED PETITIONER

VERSUS

RABJOR LACHENPA & ORS. RESPONDENTS

Date: 21.06.2024

CORAM :

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Petitioner : Ms. K. D. Bhutia, Advocate.
Ms. Subaksha Pradhan, Advocate.
For Respondent : None.
Nos. 1 & 4.
For Respondent : Mr. S.K. Chettri,, Government
Nos. 2 & 3. Advocate.
.....

The learned counsel for the petitioner desires to withdraw the present C.R.P. No 03 of 2024. Permitted. The C.R.P. No. 03 of 2024 stands disposed as withdrawn.

Judge